# GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS LOK SABHA UNSTARRED QUESTION NO. 2048

# TO BE ANSWERED ON DECEMBER 09, 2021

### PLOTS FOR RESIDENTIAL GROUP HOUSING SOCIETIES

## NO. 2048. SHRI LALLU SINGH:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether plots for Residential Group Housing Societies were allotted by the Government years ago;
- (b) if so, whether applications for approval of construction as per present needs has been received from managing committees of societies of IP Extension Group Housing Societies complex in East Delhi;
- (c) if so, whether the Government has received demand letters through public representatives/conclaves in this regard during the last five years; and
- (d) if so, the details of the above demands and action being taken by the Government thereon?

### **ANSWER**

# THE MINISTER OF STATE OF IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI KAUSHAL KISHORE)

- (a): Yes, Sir.
- (b) to (d): East Delhi Municipal Corporation (EDMC) has informed that no building plan application with requisite fee has been received in EDMC for additional construction or new construction of Residential Group Housing Society in I.P. Extension, East Delhi during last 5 years.

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